

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 626 of 2020

IN THE MATTER OF:

M/s. KVR Industries Pvt. Ltd.

...Appellant

Versus

M/s. P.P. Bafna Ventures Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Yogesh Kumar Jagia, Mr. Vikram and

Ms. Aahana Madhyala, Advocates.

For Respondent: Ms. Malvika Kalra and Mr. Pranav Sarthi, Advocates.

Mr. Niranjana Reddy, Sr. Advocate.

ORDER
(Virtual Mode)

18.09.2020 Learned Counsel for the Appellants further seeks time to file Rejoinder. He is allowed to file the same till 21st September, 2020.

Let the Appeal be fixed 'For Hearing' **on 01st October, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Balvinder Singh)
Member (Technical)

(V.P. Singh)
Member (Technical)

Basant B/kam./